

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:281

ANSWERED ON:23.07.2004

BAN ON EXIT POLL

Meghwal Shri Kailash;Pandey Dr. Laxminarayan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to ban exit poll and also the misleading advertisements by political parties during elections;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to bring a legislation in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the same is likely to be introduced in the Parliament?

Answer

MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a): No, Sir.

(b): Does not arise.

(c): No, Sir.

(d)&(e): Do not arise.